

decision to hold the general election as soon as possible.

**काम न आने वाली जीपों की विक्री**

१०७३. श्री खुशबकत राय : क्या प्रति-रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) गत छह मास में कितनी ऐसी जीपें बेची गईं जो सेना के काम में नहीं आ सकती थीं; और

(ख) वे किस ढंग से और किस मूल्य पर 'बेची गईं' और खरीदारों के नाम क्या थे ?

**प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) :** (क) जी, तीन ।

(ख) इन जीपों में से दो पठानकोट में आम नीलामी में मोतियाखान, दिल्ली के श्री मदन लाल को बेची गई थीं । इन दोनों से २५०० रुपये और ३००० रुपये प्राप्त हुए थे । तीसरी काम न आने वाली जीप, विषय पर वर्तमान निदेशनों के अधीन रियायती दामों पर १६७५ रुपये में, अधिकृत कल्याण कार्य के लिए, एक सैनिक यूनिट को बेची गई ।

**Undertakings covered by Special Reorganisation Unit of Finance**

1074. { **Shri Warior:**  
**Shri Nagi Reddy:**  
**Shri Kodiyan:**

Will the Minister of **Finance** be pleased to state:

(a) how many undertakings had been covered in the last budget year by the Special Reorganisation Unit; and

(b) the result of the investigations in terms of financial savings as well as staff reductions?

**The Minister of Finance (Shri Morarji Desai):** (a) 36.

(b) Rs. 18 lakhs per annum after working off surpluses located against increases in work loads resulting from ordinary growth of work or preparatory work and implementation of the schemes included in the Third Five Year Plan. The broad result is that increases in staff asked for have been prevented and standards of performance improved by suggesting improvements in organisation and methods of work.

**Integrity of Government Servants**

1075. **Shri S. M. Banerjee:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that some measures have been taken or orders issued to raise the level of integrity of Government servants;

(b) if so, what are those measures or orders; and

(c) whether copies of those orders will be laid on the Table?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). The various steps taken to combat lack of integrity on the part of Government servants have been fully stated in the Annual Report of the Administrative Vigilance Division for the period 1st January to 31st December, 1960, placed on the Table of the House on the 21st March, 1961.

**Nilkanth Expedition**

1076. **Shri Supakar:** Will the Minister of **Defence** be pleased to state:

(a) whether the Government of India have given any financial aid to the expedition to Mount Nilkanth this year; and

(b) whether any detailed account of the expedition will be published?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir. The Ministry of Scientific Research and Cultural Affairs had sanctioned a

grant of Rs. 20,000 for the Nilkanth expedition. Actual expenditure incurred is estimated to be about Rs. 27,000.

(b) The leader of expedition is proposing to write a book on the expedition.

**Defence Buildings in Charbatia (Orissa)**

**1077. Shri Chintamani Panigrahi:** Will the Minister of Defence be pleased to state:

(a) whether the buildings of the Defence Ministry in Charbatia in Orissa are being handed over to the Orissa Government;

(b) if so, for what purpose; and

(c) whether the Orissa State Government is going to make any payment for taking over these buildings?

**The Minister of Defence (Shri Krishna Menon):** (a) No, Sir.

(b) and (c). Do not arise.

**Punjab High Court**

**1078. Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of permanent judges in the High Court of Punjab; and

(b) the number of additional judges in the same?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Eleven.

(b) Six.

**Engineering College for Delhi**

**1079. Shri Ram Krishan Gupta:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government have considered the Delhi Administration's

demand for an engineering college exclusively for students belonging to the Union Territory of Delhi; and

(b) if so, the nature of decision taken thereon?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). The Delhi Administration had requested that seats should be reserved at the College of Engineering and Technology, Delhi, started this year, for students belonging to Union Territory of Delhi and in case it is not possible to do so, the question of continuing and expanding the degree courses in the Delhi Polytechnic and reserving all the seats in these classes for Delhi students may be considered.

Like the Delhi Polytechnic, the College of Engineering and Technology, Delhi, is a Central Institute. No reservations have been made in either for students of Delhi who secure adequate number of seats on their own merits. An analysis of the admissions made to the College of Engineering and Technology, Delhi this year shows that 58.7% of the seats filled so far have been secured by students belonging to the Union Territory of Delhi. In the Regional Colleges, 50% of the seats only are reserved for students from the State in which the college is located. In these circumstances, Government are of the view that there is no need to establish an engineering college exclusively for students of Delhi.

**Iron and Steel for Kerala**

**1080. Shri Maniyanganadan:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what are the estimated total requirements of iron and steel of Kerala State for the year 1961-62 and each of the subsequent years of the Third Five Year Plan;